

ITEM NO.801

COURT NO.2

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 19504/2022

(Arising out of impugned final judgment and order dated 09-06-2022  
in WPA No. 12526/2012 passed by the High Court At Calcutta)

ASIT GAYEN

Petitioner(s)

VERSUS

PROTIMA DUTTA & ORS.

Respondent(s)

Date : 01-07-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
(Vacation Bench)

For Petitioner(s) Mr.Sidharth Dave, Sr. Adv. (mentioned by)  
Ms.Taruna A. Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List on 04.07.2022.

(INDU MARWAH)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)